

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 13

Dated Guwahati, the 14th March, 2018

Hon'ble the Chief Justice has been pleased to re-constitute the Committee to examine the continued utility of all Judicial Officers under the jurisdiction of the Gauhati High Court, on attaining the age of 50 / 55 / 58 years, with the following Hon'ble Judges:

1. Hon'ble the Chief Justice
2. Hon'ble Mr. Justice Hrishikesh Roy, JAD.
3. Hon'ble Mr. Justice Arup Kumar Goswami.
4. Hon'ble Mr. Justice Ujjal Bhuyan.

By Order,

Sd/- R. Phukan,
REGISTRAR GENERAL

Memo No. HC. III - 23/2013 / 250 / G, Dated 14th March, 2018

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati
6. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
7. The P.S. to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
8. The P.S. to Hon'ble Mr. Justice A.K. Goswami, Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
- ✓ 11. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the website of Gauhati High Court.*
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
13. The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

14-03-18

14/03/18